

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 1363
ANSWERED ON 06.12.2024

EV SUBSIDY SCHEME

1363. SHRI MADAN RATHORE:
SHRI ADITYA PRASAD:

Will the Minister of HEAVY INDUSTRIES be pleased to state:

- (a) the details of subsidy given under the PM e-Drive Scheme to State Governments for procurement of electric buses, ambulances and e-trucks; and
- (b) whether Government proposes to encourage scrapping of road transport vehicles?

ANSWER

MINISTER OF HEAVY INDUSTRIES
(SHRI H.D. KUMARASWAMY)

(a): As on date, no subsidy has been given to State Governments under the PM E-DRIVE Scheme for procurements of electric buses, ambulances and e-trucks.

(b): The Ministry of Road Transport and Highways has formulated the Vehicle Scrapping Policy that includes a system of incentives/disincentives for creation of an ecosystem to phase out older, unfit polluting vehicles across the country.

Under the vehicle scrapping policy, GSR Notification 720 (E) dated 05.10.2021 provides for concession in the motor vehicle tax (upto twenty-five per cent., in case of non-transport vehicles and upto fifteen per cent., in case of transport vehicles) for the vehicles registered against submission of "Certificate of deposit". Provided that this concession shall be available upto eight years, in case of transport vehicles, and upto fifteen years, in case of non-transport vehicles.
